

(iii) A copy of the Annual Accounts of the Animal Welfare Board, Madras for the year 1965-66 along with the Audit Report thereon. [Placed in Library. See No. LT-460/67.]

ORDERS UNDER DELIMITATION COMMISSION ACT

The Deputy Minister in the Ministry of Law (Shri D. E. Chavan): I beg to lay on the Table—

(1) A copy each of the following Orders of the Election Commission under sub-section (2) of section 11 of the Delimitation Commission Act, 1962.

(i) Order No. 5C published in Notification No. S.O. 147 in Gazette of India dated the 11th January, 1967, making certain amendments in the Delimitation Commission's Order No. 5 dated the 2nd June, 1966, relating to the State of Bihar.

(ii) Order No. 15A published in Notification No. S.O. 352 in Gazette of India dated the 27th January, 1967, making certain corrections in the Delimitation Commission's Order No. 15 dated the 23rd May, 1966, relating to the State of Uttar Pradesh.

(iii) Order No. 5D published in Notification No. S.O. 420 in Gazette of India dated the 31st January, 1967, making certain corrections in the Delimitation Commission's Order No. 5 dated the 2nd June, 1966, relating to the State of Bihar. [Placed in Library. See No. LT-461/67.]

(3) A copy of the Delimitation of Council Constituencies (Mysore) Amendment Order, 1967, published in Notification No. G.S.R. 526 in Gazette of India dated the 26th April, 1967.

under sub-section (3) of section 13 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-462/67.]

(3) A copy of the Registration of Electors (Amendment) Rules, 1967, published in Notification No. S.O. 1127, in Gazette of India dated the 1st April, 1967, under sub-section (3) of section 28 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-463/67.]

(4) A copy of the Conduct of Elections (Amendment) Rules, 1967, published in Notification No. S.O. 1542 in Gazette of India dated the 25th April, 1967, under sub-section (3) of section 169 of the Representation of the People Act, 1951. [Placed in Library. See No. LT-464/67.]

12.59½ hrs.

PETITION RE. SHIFTING OF VEHICLE RESEARCH DEVELOPMENT ESTABLISHMENT FROM AHMEDNAGAR TO AVADI

श्री आज़ करनेगीज (बम्बई दक्षिण) :
 अध्यक्ष महोदय, मैं बहिनल रिमच डवेलपमेंट इन्स्टीट्यूट को महामदनगर में आबडी हटाने के संबंध में महामदनगर के बसंत बाबुदेव कुलकर्णी और अन्य नागरिकों की ओर से एक याचिका पेश करता हूँ।

अध्यक्ष महोदय, यह याचिका करीब...

Mr. Speaker: No speech please ..
 (Interruption)

The House stands adjourned for lunch to meet at 2 O' Clock.

1½ hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock